

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1210  
ANSWERED ON:08.08.2011  
PROCUREMENT POLICY  
Das Gupta Shri Gurudas;Panda Shri Prabodh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has constituted a Committee headed by Vinod Dhal to examine all the aspects of procurement policy and recommend the reforms regarding the policy to insure transparency in Government procurement;
- (b) if so, the details thereof;
- (c) the details of the objections raised by Secretary level officers in the drafting of the new legislation for public procurement;
- (d) the steps taken by the Government to sort out the difference, if any, and clear the path for reforms legislation; and
- (e) the details of the decision taken by the Government towards the implementation of the recommendations of the Vinod Dhal Committee?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) In pursuance of the directions of the Group of Ministers (GoM), on measures to tackle corruption, a Committee under the Chairmanship of Shri Vinod Dhall, former Secretary, Ministry of Corporate Affairs was constituted on 31.1.2011 vide Cabinet Secretariat's Order No.483/1/1/2011-Cab., to inter alia suggest measures necessary to ensure full transparency in public procurement and contracts including enunciation of public procurement standards and policy, and to suggest legal, institutional and systemic measures necessary to strengthen public procurement practices. The Committee comprised representatives from Department of Commerce, Department of Expenditure, Ministry of Railways, Ministry of Defence, Ministry of Urban Development, Planning Commission and Cabinet Secretariat, as well as certain non-official members.

(c) to (e) The recommendation pertaining to legislation for Public Procurement is still under examination of the Committee of Secretaries. The Report of the Committee was considered by the Group of Ministers (GoM) in its meeting held on 16.06.2011. The GoM directed that the recommendations of the Committee may be considered by a Committee of Secretaries. Accordingly, the recommendations of the Committee are being examined by the Committee of Secretaries. Department of Expenditure is processing the Report for consideration of the Committee of Secretaries.